

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI  
TIS HAZARI COURTS

ORDER

On attaining the age of superannuation **Ms. Sudesh Gandhi W/o Sh. Sunil Kumar Gandhi**, Sr. Judicial Assistant, E.C. No- 2391 shall retire from Government Service with effect from 30/04/2023 (Afternoon).

*GIRISH KATHPALIA*  
28-4-23.

(GIRISH KATHPALIA)

Principal District & Sessions Judge (HQs)  
Delhi

33542-592  
No. Admn. II/PF/Ret./2023

Delhi, Dated the 28 APR 2023

Copy forwarded for information and necessary action to:-

- 1 The Office of the Principal District & Sessions Judge:- West, New Delhi, South, South-East, East, North-East, North, North-West, South-West, Shahdara, Rouse Avenue Delhi/New Delhi.
- 2 The Drawing and Disbursing Officer, Central District, THC, Delhi .
- 3 The Accounts Officer/Assistant Accounts Officer, Accounts Branch, Central District, THC, Delhi with the direction to inform the Housing Department in case the official is in possession of government accommodation.
- 4 The Pay & Accounts Office, through the concerned Accounts Branch.
- 5 The Leave Sanctioning Authority, Central District/RADC, Delhi.
- 6 The Sr. A.O. (J), A.O. (Judicial), Vigilance & Litigation Branch, District Central, Tis Hazari Courts, Delhi.
- 7 Dealing Assistants- ACRs (Admn-I), Seniority & Promotion-JJA & JA (Admn-II), Transfer & Posting (Admn-II)/ District Central, Tis Hazari Courts, Delhi.
- 8 The Pay Bill Clerk and Service Book Clerk, Central District, THC, Delhi, for further necessary action.
- 9 All the PRO/APRO, Tis Hazari Courts/Patala House Courts/KKD Courts/Rohini Courts/Dwarka Courts/Saket Courts, Delhi/New Delhi.
- 10 The Web-Site Committee, Tis Hazari Courts, Delhi.
- 11 Hindi Section, Tis Hazari Courts, Delhi.
- 12 Promotion Cell, Tis Hazari Courts, Delhi.
- 13 Layers Seat, Tis Hazari Courts, Delhi.
- 14 **Ms. Sudesh Gandhi W/o Sh. Sunil Kumar Gandhi**, Sr. Judicial Assistant in R&I Branch, RADC, New Delhi with the direction that before leaving the office you have to handover/clear all the dues/charges in possession with you alongwith all the physical hardware and software articles related to your dealing seat, if any occupied. Further, you are also directed to process regarding surrendering of Govt. Accommodation, if occupied.

*28/04/23*

Branch Incharge, (Admn.II)  
O/o Principal District & Sessions Judge (HQs)  
Tis Hazari Courts,  
Delhi.